



Central Administrative Tribunal Principal Bench, New Delhi

C.P. No. 49/2021
M.A. No. 159/2021
P.T. No. 180/2020

This the 19th day of March, 2021

Hon'ble Mr. Justice L. Narasimha Reddy, Chairman

Central Administrative Tribunal
(Suo Moto)

..Petitioner

(Ms. Harvinder Oberoi with Mr. G. D. Chawla)

Versus

Dr. R. K. Khola,

..Respondent

(None for the respondent)

ORDER (ORAL)

The respondent appeared and he tendered unconditional apology for whatever he has written in the M.A.

2. Having regard to the age of the respondent and the unconditional apology tendered by him, the contempt proceedings are closed with a serious warning that if he

indulges in similar activities, serious action would be taken against him.

3. The Contempt Petition is, accordingly, closed.



**(Justice L. Narasimha Reddy)
Chairman**

Lg/ankit